

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE,
SPSR Nellore District
Present: Kum C.Yamini
Principal District Judge, Nellore

Sub: PUBLIC SERVICES – APJMSS – Certain transfer and posting in the
cadre of Junior Assistant – Orders – Issued – Regarding.

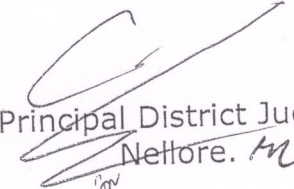
The undersigned is pleased to pass the following:-

ORDER

RCA No. 33 /2021 Dated 3.4.2021

Sri R.Naresh Babu, Junior Assistant, Junior Civil Judge's Court, Naidupet
is transferred and posted as Junior Assistant, Principal District Court, Nellore in
the existing vacancy.

- N.B: 1. The individual shall be relieved forthwith.
2. The orders are placed in the Web Site of the Principal District Court,
Nellore <https://districts.ecourts.gov.in/nellore> and the concerned
Presiding Officer is requested to download the said proceedings and
the copy downloaded from the Web Site is valid for taking further
action.


Principal District Judge,
Nellore. *MVA*

To
The individual through the Presiding Officer.

Copies to—

1. The Junior Civil Judge, Naidupet, SPSR Nellore District.
2. The Superintendent, Accounts Branch, Principal District Court, Nellore.
3. The System Officer, Principal District Court, Nellore with a direction to
place the order in the District Court Website.
4. The file/-

Dis No. 1503 /2021
Dated 06 .4.2021